

**IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(Through web-based video conferencing platform)**

CP (IB) No. 53/Chd/HP/2019

**Under Section 9 of the
Insolvency and Bankruptcy
Code, 2016.**

In the matter of:

Guru Nanak Cranes

...Petitioner-Operational Creditor

Vs.

Inox Wind Limited

....Respondent-Corporate Debtor

The Hon'ble Member (Judicial) is on leave, hence the matter is
adjourned to 02.06.2021.

Sd/-

Designated Registrar

April 05, 2021
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